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Title: Introduction of the Central Universities (Amendment) Bill, 2012.

MADAM CHAIRMAN : Item No.15. Shri M.M. Pallam Raju.

...(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): Madam, I beg to move for leave to introduce a Bill further to amend the Central Universities Act, 2009. ...(Interruptions)

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Central Universities Act, 2009."

*The motion was adopted.*

...(Interruptions)

SHRI M.M. PALLAM RAJU: Madam, I introduce the Bill. ...(Interruptions)

सभापति महोदया : आप कृपया कुछ देर के लिए बैठ जाइए। बहुत सारे मैटर्स हैं जिन्हें हमें डिस्कस करना है।

वेदः (व्यवधान)

MADAM CHAIRMAN: The House stands adjourned to meet tomorrow the 27<sup>th</sup> November, 2012 at 11 a.m.

**12.11 hrs**

## **The Lok Sabha then adjourned till Eleven of the Clock**

*on Tuesday, November 27, 2012/Agrahayana 6, 1934 (Saka).*

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\* Due to interruptions in the House, starred questions could not be taken up for oral answers. Therefore, these starred questions were treated as unstarred questions.